NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 62 - 62 2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER (S)

NAME OF THE RESPONDENT (S)

UNDER SECTION

S.NO. NAME (IN CAPITAL)

&

PHONE NUMBER

: CA 276/16

: TP 120/17

: Harikishan & Anr.

: Eterrity Developers put. Ltd.

433 (e) / 4.33 (b)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

None appeared for both sides. Both sides called. Absent.

Registry is directed to issue notices to both sides.

Posted to 24.03.2017.

MEMBER (J)

MEMBER (T)